

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Manoranjan Kumar No. II, Chief Judicial Magistrate, Bokaro
2. Sri Bishwanath Oraon, Secretary, DLSA, Bokaro
3. Sri Shankar Kumar Maharaj, Chief Judicial Magistrate, Chaibasa
4. Sri Krishna Kant Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa
5. Sri Kumar Kranti Prasad, Secretary, DLSA, Chatra
6. Sri Nirupam Kumar, Chief Judicial Magistrate, Daltonganj
7. Sri Manoj Kumar Prajapati, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar
8. Sri Arjun Saw, Chief Judicial Magistrate, Dhanbad
9. Sri Shashi Bhushan Sharma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad
10. Sri Suraj Prakash Thakur, Chief Judicial Magistrate, Dumka
11. Sri Rajesh Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Garhwa
12. Sri Amit Kumar Vaish, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I, Garhwa
13. Sri Mithilesh Kumar Singh, Chief Judicial Magistrate, Giridih
14. Sri Daya Ram, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Godda
15. Smt. Kusum Kumari, Chief Judicial Magistrate, Gumla
16. Ms. Richa Srivastava, Chief Judicial Magistrate, Hazaribagh
17. Sri Parth Sarthi Ghosh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Hazaribagh
18. Sri Manoj Kumar Sharma, Chief Judicial Magistrate, Jamshedpur
19. Sri Chandra Bhanu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Special Judge, Economic Offences, Jamshedpur
20. Md. Abdul Naseer, Chief Judicial Magistrate, Jamtara
21. Sri Satyapal, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I, Khunti
22. Sri Shekhar Kumar, Chief Judicial Magistrate, Koderma
23. Md. Umar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Koderma
24. Sri Taufique Ahmed, Chief Judicial Magistrate, Latehar
25. Ms. Archana Kumari, Chief Judicial Magistrate, Lohardaga
26. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Pakur
27. Sri Prafulla Kumar, Chief Judicial Magistrate, Pakur
28. Sri Dharmendra Kumar Singh, Chief Judicial Magistrate, Ramgarh
29. Md. Faheem Kirmani, Chief Judicial Magistrate, Ranchi
30. Ms. Kumari Vaishali Srivastava, Civil Judge (Sr. Div.)-I-Cum-A.C.J.M., Ranchi
31. Sri Santosh Anand Prasad, Deputy Secretary, JHALSA, Ranchi
32. Sri Purushottam Kumar Goswami, Deputy Registrar (Deputy Secretary), JHALSA, Ranchi
33. Ms. Divya Mishra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi
34. Sri Rajiv Tripathi, Civil Judge (Sr. Div.)-cum-Special Judge, Economic Offences, Ranchi
35. Sri Binay Kumar Lal, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I, Sahebganj
36. Sri Manoranjan Kumar No. III, Secretary, DLSA, Sahebganj
37. Ms. Manju Kumari, Chief Judicial Magistrate, Saraikela
38. Sri Anand Mani Tripathi, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I-cum-Secretary, DLSA, Simdega

Sub: - Nomination to attend the Webinar on Criminal Matter (R-13) on 20th September, 2020 from 10.30 A.M. to 1.30 P.M.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the Webinar on Criminal Matter (R-13) on **20th September, 2020 from 10.30 A.M. to 1.30 P.M.**

You are, therefore, directed to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 2474 /Apptt.

Dated, Ranchi, the 18/09/20

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3435/JAJ dated 03.09.2020 / all the Principal District & Sessions Judges of the State including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

[Handwritten Signature]
18/09/2020